

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

101. C.P. (IB)/354(MB)2024

**IN THE MATTER OF**

Mrs. Kumudini Dinesh Bhalerao (The  
Liquidator) of J.P. Morgan Advisors India  
Private Limited (In Voluntary Liquidation)

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 24.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Srinivas Chatti (PH)

For the Respondent:

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**ORDER**

Reserved for Orders.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

/Avdhesh K Patel/